

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./130/2024 (Filing No.)**

THE BRANCH MANAGER, APPLICANT  
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED  
*VERSUS*  
DEO KUMARI RAI AND OTHERS RESPONDENTS

**Date: 18.02.2025**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents

R-1 to R-5 Mr. Tarun Choudhary, Advocate (*through VC*).

R-6 Mr. Kumar Sharma, Advocate.

R-7 None present.

**ORDER**

Learned Counsel Mr. Tarun Choudhary enters appearance for the Respondents No.1 to 5 today and undertakes to file Vakalatnama during the course of the day.

Learned Counsel Mr. Kumar Sharma enters appearance for the Respondents No.6 today and undertakes to file Vakalatnama during the course of the day.

Learned Counsel for the Applicant verbally seeks time till tomorrow to put forth submissions.

Considered, accordingly list tomorrow i.e., 19-02-2025.

**Judge**  
18.02.2025